

JUSTICE C.B.BAJPAI

STATEMENT OF ASSETS AND LIABILITIES

(As on ~~today~~ 11-9-14)

ITEMS	DESCRIPTION	PARTICULARS/VALUE	
		(A) SELF	(B) SPOUSE
Immovable property	Plot/House	Residential Plot No.25, Special Residential Scheme, C.G. Housing Board, Dharampura, Raipur, C.G., Plot obtained through registered deed from C.G. Housing Board, Raipur on 07-3-2008, measuring 4794 sq.ft.	Flat No. G-101, Anand Apartment, Vikas Nagar, Bilaspur, C.G., measuring 558.52 sq.ft., in the name of wife acquired through registered gift deed by her mother on 29-9-2006
Other Assets/movables	Jewellery		Jewellery worth Rs.2,25,000/-
Amount in Bank		Rs.22,33,867/-	Rs.1,50,000/-
	GPF with State Government	Rs.27,13,011/-	

Be.
Arya
11-9-14
(Anand Pathak)
Asstt. Registrar